

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-103**  
(IB)-73(PB)/2017  
New IA-1848/2024

**IN THE MATTER OF:**

M/s. Anant Overseas Pvt Ltd

**.....Applicant**

**Vs.**

M/s. Global Houseware Ltd

**.....Respondent**

**SECTION**

U/s 9 of (IBC) in Liq

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears on behalf of the Applicant at the time of hearing. In the interest of justice, list this matter on **29.04.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**